

(c) whether the conditions laid down in this regard have been fully complied with; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). Yes, sir.

The approval was granted subject to the following conditions:

- Environmental Action Plans will be formulated and furnished by 1989;
- The Narmada Control Authority will ensure that the environmental safeguard measures are planned and implemented *pari-passu* with progress of work on project.
- Catchment Area Treatment and Rehabilitation Plans shall be so drawn as to be completed ahead of reservoir filling.

(c) and (d). The conditions have not yet been fulfilled because the project authorities are still carrying out studies and surveys to finalise the Action a Plans

Environmental Degradation due to Chloro Fluro Carbon

6061. SHRI N.J. RATHVA:
SHRI PRAKASH KOKO
BRAHMBHATT:

Will the PRIME MINISTER be pleased to state:

(a) whether Indian scientists and envi-

ronmentalists have observed that the increasing manufacture of the Chloro fluro Carbon (CFC) in India will destroy the environment;

(b) if so, whether the Union Government have taken any steps in this regard;

(c) if so, the details thereof; and

(d) to what extent Government have analysed the report of the scientists and environmentalists in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPELEMENTATION (SHRIMATI MANEKA GANDHI): (a) No, Sir. Against the global consumption of Chloro fluro Carbons of 1.2 million metric tonnes, India's consumption is hardly about 7000 metric tonnes annually which is insignificant in comparison to the world consumption and the impact due to this on the environment particularly on the stratospheric ozone layer will be negligible. The threat of depletion of ozone layer is largely due to emissions of CFCs in industrialised countries.

(b), (c) & (d) In view of our reply at 'a' these aspects do not arise.

Defence Equipments Plant in West Bengal

6062. SHRI N.J. RATHVA: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have accepted the proposal of the West Bengal Government for setting up a defence equipments plant in the State; and

(b) if so, the details of the proposed plant?